# GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

### LOK SABHA UNSTARRED QUESTION No. 3198 TO BE ANSWERED ON 14.03.2018

## ABSCONDING BUSINESMEN

3198. SHRI MD. BADARUDDOZA KHAN: SHRI KAUSHAL KISHORE: SHRI MOHD. SALIM: SHRI RAMDAS C. TADAS

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether many businessmen of our country have absconded after doing scams and settled in various other countries;
- (b) if so, the list of such fraud businessmen who are absconding; and
- (c) the details of action taken by the Government so far to bring them back to the country?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [SHRI M. J. AKBAR]

(a) & (b) Yes. As per the list provided by the Directorate of Enforcement, New Delhi, the following persons involved in cases under investigation by Directorate of Enforcement are reported to have absconded from India: (i) Mr. Vijay Mallya (ii) Mr. Jatin Mehta (iii) Mr. Lalit Modi (iv) Mr. Nirav Modi (v) Mr. Mehul Choksi (vi) Mr. Ritesh Jain (vii) Mr. Sanjay Bhandari (viii) Mr. Nitin Jayantilal Sandesara (ix) Mr. Chetan Jayantilal Sandesara (x) Mr. Dharminder Singh Anand (xi) Mr. Ashish Jobanputra (xii) Ms. Priti Jobanputra.

In addition, as per the list provided by the CBI, New Delhi, the businessmen absconding abroad in CBI cases are: (i) Mr. Vijay Mallya (ii) Mr. Soumit Jena (iii) Mr. Vijaykumar Revabhai Patel (iv) Mr. Sunil Ramesh Rupani (v) Mr. Pushpesh Kumar Baid (vi) Mr. Surender Singh (vii) Mr. Angad Singh (viii) Mr. Harsahib Singh (ix) Ms. Harleen Kaur (x) Mr. Ashish Jobanputra (xi) Mr. Jatin Mehta (xii) Mr. Nirav Modi (xiii) Mr. Neeshal Modi (xiv) Mrs. Ami Nirav Modi (xv) Mr. Mehul Choksi (xvi) Mr. Chetan Jayantilal Sandesara (xvii) Ms. Dipti Chetan Sandesara (xviii) Mr. Nitin Jayantilal Sandesara (xix) Mr. Sabhya Seth (xx) Mr. Nilesh Parrekh (xxi) Mr. Umesh Parekh (xxii) Mr. Sunny Kalra (xxiii) Ms. Aarti Kalra (xxiv) Mr. Sanjay Kalra (xxv) Mrs. Varsha Kalra (xxvi) Mr. Hemant Gandhi (xxvii) Mr. Ishwarbhai Bhat (xxviii) Mr. M.G. Chandrasakhar (xxix) Mr. Cheriya Vannarakkal Sudeer (xxx) Mr. Nausha Kadeejath and (xxxi) Mr. Cheriya Veettil Sadique.

(c) The Ministry of External Affairs received extradition requests from CBI in respect of Mr. Vijay Mallya, Mr. Ashish Jobanputra, Mr. Pushpesh Kumar Baid, Mr. Sanjay Kalra, Mrs. Varsha Kalra and Mrs. Arti Kalra which have been sent to the concerned foreign countries for their consideration. The

extradition request from CBI in respect of Mr. Sunny Kalra is under process by the Ministry of External Affairs. As per the information provided by Ministry of Finance, the Government has decided to introduce the 'Fugitive Economic Offenders Bill, 2018' in the Parliament. The Bill would help in laying down measures to deter fugitive economic offenders from evading the process of Indian law. The Bill, inter alia, provides for expeditious confiscation of proceeds of crime and properties of the fugitive economic offender with a view to make him submit to the jurisdiction of courts in India.

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